National Company Law Tribunal Allahabad Bench

CP NO 77/241-244-

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Shimbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT: U/S 241/244of Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. No. Harshil Agrowal, Adv Petitioners Harshild

2. No. Roban Gupla, Adv Respondents Range

Order dated 27.02.2017 CP No.77/241-244/ Shimbholi Sugars Ltd

Parties are represented by their respective counsel. It is informed that the settlement is still going on yet not finalised. Keeping in view of the pendency of this matter and the opposite counsel showing some reservation for disposal of present case on its merits. The case is listed on 15.03.2017 for reporting settlement or for final hearings. Meanwhile interim order will continue.

SH. H.P. CHATUR VEDI (Judicial Member)